CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.451/2004 OA No.1218/1993

New Delhi this the 13th day of May, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

Shri Ram Singh, S/0 Shri Prabhu Ram, R/0 Ward No.3, House No. 54, Krishan Ghar Mehrauli, New Delhi.

(By Advocate Shri Sushil Sharma proxy for Mrs. Rani Chhabra)

Petitioner

VERSUS

- Shri A.K.Chaturvedi, Chief General Manager, NTR Kidwai Bhawan, New Delhi.
- Shri Gopal Dutt, General Manager, NTR-62, Telehpone Building, Sector-17, Chandigarh.
- Shri Sanjeev Gupta,
 Deputy General Manager,
 NTR, Ambala Cantt, Punjab.
- Shri D.P.Gulati,
 DET NTR,
 New Telephone Building,
 Hissar.

(By Advocate Shri Ajesh Luthra proxy for Shri R.N.Singh)

Respondents

ORDER (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A)

It has been stated in the affidavit that vide Annexure R-1 dated 27.12.2004 compliance of Tribunal's directions have been affected. In this backdrop, CP is disposed of and notices issued to the respondents are discharged.

(Mrs. Meera Chhibber) Member (J)

(V.K.Majotra) Vice Chairman (A)